

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:2846

ANSWERED ON:12.12.2011

IMPACT OF SEZ

Jaiswal Shri Gorakh Prasad ;Singh Rajkumari Ratna

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has ascertained the number of rural and agro industries being benefited from Special Economic Zones;
- (b) whether the rural and agro industries in the SEZs have been able to generate adequate amount of revenue for the Government;
- (c) if so, the percentage of total revenue generated by the special economic zone from such industries;
- (d) if not, the reaction of the Government thereto; and
- (e) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

- (a): A total of six proposals for setting up of agro sector SEZs have been formally approved, out of which five have been notified. Some of the units set up by agro and rural industries in the multi product SEZs, are already exporting.
- (b) & (c): The SEZ units are under obligation to achieve positive Net Foreign Exchange (NFE) earnings to be calculated cumulatively for a period of 5 years from the commencement of production. Revenue is also earned by the Government from the Domestic Tariff Area (DTA) clearance of the product of such units as per the provisions of SEZ Act, 2005.
- (d) & (e): On the basis of inputs received from stakeholders and working of the SEZ scheme, SEZ rules and procedures are reviewed from time to time to facilitate the speedy and effective implementation and operationalisation of SEZ projects.